

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA No. 549 of 1997 (UNLISTED)
D.A. No. 549
G.P.C. No.

Date of order : 14.5.97.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

ADITYA NARAYAN SEN

-VS-

UNION OF INDIA & ORS.

For the petitioner(s) : Mr. Samir Ghosh, counsel.

For the respondents : None.

O R D E R

This is filed as an unlisted motion to-day. None enters appearance on behalf of the respondents.

~~Application for instant forwardance regarding annexures~~

~~on~~

This application has been filed against an Order of transfer from All India Radio, Calcutta to Gangtok and also against the Memo dt. 6.5.97 through which the applicant ~~was~~ released ~~on~~ 19.5.97 afternoon. The applicant also made a representation on 6.5.97 which was forwarded to the Director General, A.I.R., New Delhi by the Station Director ^{1st. Calcutta} on 7.5.97.

Hearing the 1d. counsel for the petitioner and on perusal of the application and annexures, we dispose of the application itself with the direction upon the Director General, respondent no. 2 to treat the application together with the annexures as a representation for the reliefs claimed by the petitioner ^{and to} dispose of the same by passing a speaking order which shall be immediately communicated to the applicant and till such disposal of the said representation, the petitioner shall not be released from his present place of posting.

Order passed this day shall also be communicated by

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Page- 2

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For the petitioner(s) :

For the respondents :

ORDER

Continued from page 1.

the petitioner to the respondents.

A copy of this application with its enclosures and ^{together}
a copy of this Order shall also be served upon the respondents
~~for their immediate and simultaneous communication.~~ - by ~~for~~
~~petitioner~~

Plain Copy of this Order be given to the 1st. counsel
for the petitioner.


(M.S.Mukherjee)
Member(A)


(A.K.Chatterjee)
Vice-Chairman.